

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL AT  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 414 OF 2023**

**IN THE MATTER OF:**

AVTAR SINGH

...PETITIONER

VERSUS

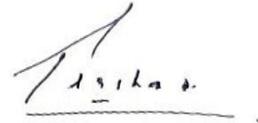
PUNJAB GOVERNMENT AND ORS.

..RESPONDENTS

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Filed by :



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New Delhi  
Date: 09.04.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL NEW**  
**DELHI (PRINCIPAL BENCH)**

Original Application No. 414/2023

In the matter of:

Avtar Singh & Ors. . . . . Applicant

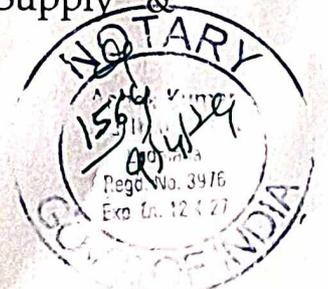
V/S

State of Punjab & Ors. . . . . Respondent

Short Reply by way of affidavit by Charanjit Singh,  
Executive Officer, Municipal Council, Khanna, Tehsil  
Khanna, Distt. Ludhiana.

1. That, the matter as contained in O. A No. 414 of 2023 titled as Avtar Singh V/s State of Punjab is listed before this Hon'ble Tribunal on 10.04.2024.
2. That undersigned is posted as Executive Officer, at Municipal Council, Khanna and well conversant with the facts of the case.
3. That 29 MLD, Sewerage Treatment plant was established by Punjab Water Supply Sewerage Board as per PPCB Standard in the limit of Municipal Council, Khanna, as per latter send by the Executive Engineer Punjab Water Supply & Sewerage Divn no.2 Ludhiana to M/S Enviro Infra Engineers, Pvt.Ltd Ruhini Delhi (Copy Attached). Signifying that the STP is operator and managed solely by Punjab Water Supply & Sewerage Board.

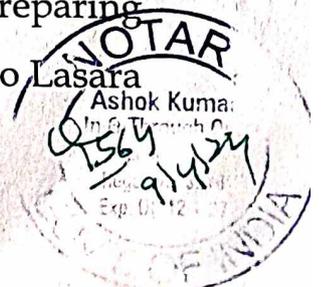
  
Executive Officer  
Municipal Council  
Khanna



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4. Regarding Complaint the Municipal Council Khanna has takes following actions:-
- a) That Municipal Council Khanna deposited Rs. 7,73,125/- with the Punjab Pollution Control Board vide Receipt No. 63 Book No. 5555 Dated 21.02.2024 (Copy Attached) for obtaining consent to operate the STP.
  - b) That 20 MLD water was using by Soil Conversation Department in the adjoining Fields. Apart from this, the remaining 9MLD water is to be used by installing new pipe lines by the Soil Conversation Department.
  - c) That Municipal Council used 3 Water Tanker Daily treated water for sprinkling on the roads and plaint .For this purpose Municipal Council Khanna has obtained three water Tankers of 5000 Liter each for the above said purpose.
  - d) That Municipal Council, Khanna has written a letter to Executive Engineer, Punjab water Supply sewerage Board, Ludhiana regarding taking efforts to use the maximize use of STP treated water for the Local farmers.
  - e) That Municipal Council, Khanna has written a letter to Executive Engineer , Sewerage Division Punjab water Supply sewerage Board, Ludhiana for preparing estimate for laying outlet pipes upto 500 Mtrs to

  
Executive Officer  
Municipal Council  
Khanna



-3-

Drain for disbursal of STP treated water. That whenever estimates regarding expenses for laying pipes were received by Municipal Council, Khanna then Municipal Council, Khanna transfer funds to Punjab water Supply sewerage Board, Ludhiana

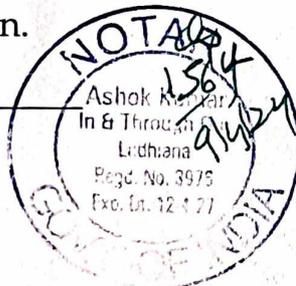
  
Deponent.

EXECUTIVE OFFICER  
Municipal Council, Khanna

Verification

Verified that the contents of the affidavit are true and correct to the best of my knowledge and belief and information received as per record and nothing has been concealed therein.

Dated \_\_\_\_\_



  
Deponent.

EXECUTIVE OFFICER  
Municipal Council, Khanna

Certified that affidavit/SSP/GPA have been readover & explained to this deponent excutant who seemed directly to understand the same at the time making thereof.

ATTESTED  
  
NOTARY  
ASHOK KUMAR  
IN & THROUGH OUT  
LUDHIANA  
KHANNA (PB.) 29/4/24

**PUNJAB W/S AND SEWERAGE DIVISION NO. 2, LUDHIANA**

To

M/s Enviro Infra Engineers Pvt. Ltd.  
A-1/26, First Floor, Sector-15,  
Ruhini, Delhi-110085

Memo No. 794 Dt. 10/4/17

Subject: -

**Survey, Soil Testing, Design, Supply and Construction, Installation, Commissioning of 29 MLD STP at Khanna Town District, Ludhiana based on any suitable, sustainable and proven technology including other appurtenant works on turnkey basis as per approved DNIT, including Operation & Maintenance for a period of 120 months after stabilization period of 3 months or more (under AMRUT).**

**App. Cost Rs. L:S**

Reference :-

Your E- tender dated 30.12.2016

As per approval accorded by State Level Technical Committee (SLTC) in the meeting held on 30.03.2017 under the Chairmanship of additional Chief Secretary, Local Govt. Punjab and minutes issued vide Punjab Municipal Infrastructure Development Company (PMIDC), Chandigarh Memo No. PMIDC/PD/AMRUT/2017/4110-20 dated 03.04.2017 & under the authority of Chief Executive Officer, Punjab Water Supply & Sewerage Board, Chandigarh endst. No. PWSSB-2017/W/5920 dated 06.04.2017 addressed to Chief Engineer (East), Pb. W/S & Sew. Board, Patiala. The tender submitted by you on dated 30.12.2016 for the work cited as subject is hereby accepted and allotted to you at the following rates, terms and conditions:-

**(i) Total Price**

Sr. No.	Description (item)	Qty.	Unit	Amount (in Rs.) (in Figures)	Amount in Words
1	Survey, Soil, Testing, Design, Supply and Construction, Installation, Commissioning of 29 MLD STP at Khanna Town District, Ludhiana based on any suitable, sustainable and proven technology including other appurtenant works on turnkey basis as per approved DNIT, including Operation & Maintenance for a period of 120 months after stabilization period of 3 months or more (under AMRUT).	1	Job	253100000/-	Rupees Twenty Five Crore Thirty One Lakh only

**E.E.**  
PWS&D-2(L)

*[Signature]*  
10/4/17

2.	Credit of Sludge (-)		LS	2500000/-	Rupees Twenty five Lakh Only
		Net Total		250600000/-	Rupees Twenty Five Crore Six Lakh only.

(ii) Broad Break-up of price for construction including stabilization & Operation & Maintenance for 120 months and schedule of payment are as per approved DNIT.

(iii) Time Limit

Sr. No.	Description	Unit	Completion Time
1	Survey, Soil, Testing, Design, Supply and Construction, Installation, Commissioning of 29 MLD STP at Khanna Town District, Ludhiana based on any suitable, sustainable and proven technology including other appurtenant works on turnkey basis as per approved DNIT, including Operation & Maintenance for a period of 120 months after stabilization period of 3 months or more (under AMRUT).	One	12 (twelve) months
2.	Start-up and Stabilization of the plant		3 months or more for complete stabilization of plant whichever is longer
3.	Operation & Maintenance after stabilization		120 Months

- (iv) Average daily guaranteed power consumption for STP is 3000 KVAH.
- (v) Excise/Custom duty exemption, if any, shall be passed on to the Department by the agency. Department shall arrange Excise/Custom duty exemption certificate from the competent authority.
- (vi) M/s SFC Environmental Technology Pvt. Ltd. Navi Mumbai is Technology provider.
- (vii) You shall furnish Bank Guarantee of schedule Bank in the prescribed format (specimen form attached) in favour of the Executive Engineer in Charge for an

E.E.  
FWSSD-2/L1

10/4/17

payable at Ludhiana an amount of 5% (separately 4% & 1%) of the amount of contract. Bank Guarantee of 4% shall be valid upto 6 (six) months beyond the date of start of O&M period to cover the amount of liquidated damages and/or the compensation of the breach of contract. Technology provider shall provide 20% of this performance Guarantee in shape of Bank Guarantee. The balance 80% shall be provided by the bidder.

No payment for the work done of any kind shall be released till such Guarantee are furnished, 4% Performance Guarantee shall be released immediately 6 (six) months beyond the date of start for O&M period. 1% performance Guarantee shall be released immediately on completion of O&M period.

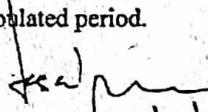
- (viii) Failure of the successful Bidder to comply with the requirement of sub-clause 30.1 shall constitute sufficient grounds for cancelation of the award and forfeiture of the Bid Security.

During detailed engineering, the entire plant may be designed keeping in view the DNIT provisions and requirements, your bid dated 30.12.2016 and subsequent clarifications/amendments given to your firm by the department or given by you to the department during processing of bid. The design/drawing shall be approved by the Engineer-in-charge before execution.

The date of commencement shall be reckoned as on 21/04/2017

All other terms and conditions shall be as per approved DNIT. However, the approval of Engineer-in-Charge/ competent authority in respect of items about which DNIT is silent will be required.

Your contract agreement is under preparation in this office. You are requested to sign the agreement before taking the work in hand. You are also requested to contact the Sub Divisional Engineer, Pb. W/S & Sew. Sub Division No. 6, Ludhiana for taking the nishans of the above noted work and to start/complete the work within the stipulated period.

  
10/04/2017  
Executive Engineer,  
Punjab W/S & Sew. Divn No. 2,  
Ludhiana

  
10/4/17

Endst. No. \_\_\_\_\_

Dt. \_\_\_\_\_

A copy of the above is forwarded to the following for information and necessary action:

1. Chief Executive Officer, PWSS Board, Chandigarh with reference to his office Endst. No. PWSSB-2017/W-5920 dated 06.04.2017
2. Chief Engineer (East), Punjab W/S & Sewerage Board, Patiala.
3. Superintending Engineer, Punjab W/S & Sewerage Circle, Ludhiana.
4. Sub Divisional Engineer Punjab W/S & Sew. S/Divn No 6, Ludhiana. He is requested to give the nishans to the contractor of the above noted work and get the work completed within stipulated period. He is also requested to ask the contractor to sign contract agreement before taking the work in hand. He is also requested that during execution of work, the quality of work of this project be ensured by regular inspections/checking etc. as per approved DNIT.
5. Divisional Accountant, Punjab W/S & Sew. Divn 2, Ludhiana for information and necessary action.

\_\_\_\_\_  
Executive Engineer,  
Punjab W/S & Sew. Divn No. 2,  
Ludhiana

GO GREEN TO BREATHE CLEAN | DON'T BE MEAN, KEEP ENVIRONMENT CLEAN | EACH ONE PLANT ONE



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ  
Punjab Pollution Control Board

Receipt No. PPCB/ 63

Book No. 5555

Dated 21-09-2024

Received with thanks from The Municipal Council Khana, Amlo

Rupees (in words) one hundred & twenty five only

X

on account of HWM Fee / Consent Fee / Sample Testing Fee / R.T.I. Fee/ BMW Fee/  
Att. Neer through Cash/Cheque/DD/RTGS/NEFT No. E Payment Amlo  
dated 19-09-2024 and entered in Cash Book at Page No. ....

AM - 39000/-  
Lmta - 6,70,835/-  
Noc - 72,500/-

Pun  
Deputy Controller  
(Finance & Accs)

Environmental Engineer  
Regional Office

Sign. of Sr. Assst.

RS. 7,73,125/-

LOVE YOUR LIFE AND PLANT MORE TREES | LET'S LOVE ENVIRONMENT

BETTER ENVIRONMENT BETTER TOMORROW | GREEN IT CLEAN IT

IF YOU CAN'T REUSE IT, REFUSE IT | SEARCH FOR SOLUTION BUT NOT FOR POLLUTION | SAVE EARTH SAVE TREE